

(e) As on 25.12.2018, out of 1,31,028 completed applications received on the portal, 1,12,043 applications for loans have been accorded in-principle approval. Sanctions have been made in respect of 40,669 cases.

**Implementation and functioning of 59-minutes loan approval scheme**

2130. SHRI SANJAY SINGH: Will the Minister of FINANCE be pleased to state:

(a) whether it is fact that a 59-minute loan approval scheme has been launched by Government to ease credit flow to the MSME sector;

(b) whether it is also a fact that the loan approval scheme is not working as per the plans and provisions of the scheme;

(c) if so, the steps taken by the Government to ensure that the 59-minute loan approval scheme functions properly and reaches every stakeholder in the MSME sector; and

(d) the details of the amount of loans approved under the scheme until now for financial year 2018-19?

THE MINISTER OF STATE IN THE MINISTRY OF FINANCE (SHRI SHIV PRATAP SHUKLA): (a) to (d) As the "*psbloansin59minutes.com*" portal is an online portal run by "Online PSB Loans Limited", a public limited company wherein 6 Public Sector Banks (PSBs) and Financial Institutions(FIs) along with their associate companies hold majority stake. The portal facilitates in principle approval for loans to Micro Small and Medium Enterprises (MSMEs) upto ₹ 1 crore within 59 minutes from Public Sector Banks (PSBs). Key features of the portal, *inter alia* include enabling borrowers to connect with multiple banks without visiting the branch, financial technology (Fin Tech) based architecture with high level of information security, analysis of data from various data points, loan products in line with scoring models and assessment methods within approved credit policies, prima facie eligibility check for credit guarantee from CGTMSE (Credit Guarantee Fund Trust for Micro and Small Enterprises) etc.

As on 25.12.2018, 1,12,043 applications for loans have been accorded in principle approval on the portal and sanctions have been made in respect of 40,669 cases.

**Collection and utilisation of indirect taxes amount**

2131. SHRI SYED NASIR HUSSAIN: Will the Minister of FINANCE be pleased to state:

(a) the total amount collected through indirect taxes by Government from various sources during the last three years and its utilisation for various activities; and

(b) the allocation of funds from the source of direct and indirect taxes for various activities during the said period?

THE MINISTER OF STATE IN THE MINISTRY OF FINANCE (SHRI SHIV PRATAP SHUKLA): (a) and (b) The total amount collected through indirect taxes by the Government from various sources for its utilization (as per annual budgetary allocations) for various activities during 2015-16, 2016-17 and 2017-18 (provisional) were ₹ 7,09,825 crore, ₹ 8,61,625 crore and ₹ 9,11,467 crore respectively.

The Central taxes (direct tax and indirect tax) collected, become part of the devolution made to the states as per the accepted recommendations of Finance Commission, which is 42% of the shareable central taxes and duties.

The remaining tax becomes the part of Consolidated Fund of India along with Non Tax Revenue and Capital (Debt and Non-Debt). The tax wise budget allocations are not made, however the allocation from Consolidated Fund of India is used for various welfare activities by the line Ministries/Departments through Demands for Grants and Appropriation Bill as approved by the Parliament.

#### **Awareness about PM Suraksha Bima Yojana**

2132. SHRI T. G. VENKATESH: Will the Minister of FINANCE be pleased to state:

(a) whether Government is aware that PM Suraksha Bima Yojana, which was launched by Hon'ble Prime Minister is not attracting the people in the desired manner due to lack of awareness;

(b) if so, the details thereof and the reasons therefor;

(c) whether it is a fact that there is no proper advertisement and supervision on the implementation of the programme; if so, the details thereof; and

(d) the steps being taken by Government to increase the awareness among the people to attract them towards the scheme?

THE MINISTER OF STATE IN THE MINISTRY OF FINANCE (SHRI SHIV PRATAP SHUKLA): (a) and (b) Pradhan Mantri Suraksha Bima Yojana (PMSBY) was launched on 9th May, 2015 with a view to enhance the level of insurance penetration in the country and to provide insurance cover to common people especially poor and the under-privileged sections of the society. The enrolments under PMSBY have gradually increased since its launch. As on 30.11.2018 is 14.36 Crore people have